

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

102. C.A.(CAA)/44(MB)2024

IN THE MATTER OF

Mukand Sumi Metal Processing Limited

Section 230 of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Hemant Sethi (PH)

For the Respondent:

ORDER

The Ld. Counsel for the Applicant prays for short adjournment. Allowed as prayed for. Adjourned to **24.04.2024**.

Sd/-

ANU JAGMOHAN SINGH

Member (Technical)

Shubham

Sd/-

REETA KOHLI

Member (Judicial)